

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 09**  
**CP No. (IB)-34/9/JPR/2020**  
**Under Section 9 of IBC, 2016**

**In the matter of:**

**Sunshow Speciality Chemical Company Ltd.**

**...Operational Creditor**

**Versus**

**M/s Prayag Polytech Pvt. Ltd. & Ors.**

**... Corporate Debtor**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER**  
**HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Veyanktesh Garg, Adv.

For the Corporate Debtor : Virendra Ganda, Sr. Adv.

**ORDER**

Mr. Virendra Ganda, Sr. Adv. learned counsel appearing for the Respondent Corporate Debtor submits that he has filed reply vide e-filing Diary No. 0811101000522020 on 09.08.2021. The Petitioner counsel having received the copy of the said reply seeks three weeks' time to file rejoinder. Three weeks' time is granted to file the rejoinder. List the matter on 28.10.2021.

-Sd-  
(K.K. Vohra)  
Technical Member

August 10, 2021

-Sd-  
(Ajay Kumar Vatsavayi)  
Judicial Member